

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066**

Dated:08/11/2018

**Bench wise statement** showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/11/2018 is circulated for information.

  
(Mohinder Singh)  
Deputy Registrar.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner(AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

**STATEMENT SHOWING YEARWISE BREAK UP OF  
PENDING APPEALS IN CESTAT, AS ON 01.11.2018.**

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMED	ALLBD	CHD	HYD
1991							1		
1999									
2000									
2001								1	0
2002						1			1
2003						1			7
2004									4
2005	1	3			1	3		10	0
2006	7	2			0	5	4	4	0
2007	2	15	6		7	13	8	28	4
2008	3	4	71		65	33	14	29	18
2009	6	256	419	5	415	235	38	62	153
2010	15	501	322	39	578	581	59	240	201
2011	14	692	668	218	631	755	84	310	354
2012	25	1029	580	414	849	823	180	426	569
2013	43	1121	630	1344	878	1452	142	592	556
2014	194	1301	717	1587	1249	1539	230	766	549
2015	346	1403	668	1703	1103	1257	304	591	437
2016	590	2041	1137	1716	1354	1442	468	505	723
2017	646	2076	1063	1692	1234	1450	434	687	916
2018	2527	3305	3426	2203	1408	2381	1058	1490	1080
<b>TOTAL</b>	<b>4419</b>	<b>13749</b>	<b>9707</b>	<b>10921</b>	<b>9772</b>	<b>11971</b>	<b>3024</b>	<b>5741</b>	<b>5572</b>



**MONTHLY STATEMENT FOR THE MONTH OF OCTOBER,2018 AS ON 01.11.2018**

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY
DELHI	1172	172	2861	0	8	4213	2	137	59	182	0	1	379	1	15	5	9	0	0	29	0	5	0	8	0	13	0
MUMBAI	5147	4570	3960	0	0	13677	0	108	60	277	0	0	445	0	1	1	0	0	0	2	0	0	0	0	0	0	0
KOLKATA	3928	1997	3656	0	0	9581	849	107	55	83	0	0	245	27	1	0	0	0	0	1	0	0	0	0	0	0	0
CHENNAI	3147	2479	5433	2	0	11061	0	58	22	67	0	0	147	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2691	1510	5602	0	0	9803	11	46	13	103	0	0	162	0	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5888	2346	3929	0	0	12163	6	157	24	43	0	0	224	0	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	1292	293	1554	0	0	3139	5	31	9	51	0	0	91	0	5	1	0	0	0	6	0	0	0	0	0	0	0
CHANDIGARH	3015	462	2293	0	0	5770	0	54	13	84	0	0	151	0	0	0	0	0	0	0	0	4	0	0	0	4	0
HYDERABAD	1641	701	3284	0	0	5626	0	25	17	45	0	0	87	15	0	0	0	0	0	0	0	20	0	0	0	20	0
<b>TOTAL</b>	<b>27921</b>	<b>14530</b>	<b>32572</b>	<b>2</b>	<b>8</b>	<b>75033</b>	<b>873</b>	<b>723</b>	<b>272</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>1931</b>	<b>43</b>	<b>22</b>	<b>7</b>	<b>9</b>	<b>0</b>	<b>0</b>	<b>38</b>	<b>0</b>	<b>29</b>	<b>0</b>	<b>8</b>	<b>0</b>	<b>37</b>	<b>0</b>

1 Sanctioned strength of the Members is 33 and working strength is 25 as on 01.10.2018

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of October,2018 for 56.5 no. of days as under.

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	NIL	15 Sh. M.M. Damodhar, Member(Technical)	3
2 Mrs. Archana Wadhwa, Member (Judicial)	2	16 Sh. Anil G. Shakkwar,Member(Technical)	1
3 Sh. M.V. Ravindran, Member (Judicial)	2	17 Sh. P. Venkata Subba RaoMember (Tech.)	1
4 Sh. Ashok Jindal, Member(Judicial))	2	18 Sh. P. Dinesha Member(Judicial)	1
5 Dr. D. M. Mishra, Member (Judicial)	NIL	19 Sh. C.L. Mahar Member(Technical)	2
6 Sh. Anil Choudhary, Member(Judicial)	Nil	20 Sh. Ajay Sharma Member(Judicial)	1
7 Sh. S. K. Mohanty, Member (Judicial)	9	21 Sh. Bijay Kumar Member(Technical)	Half Day
8 Sh. Ramesh Nair, Member (Judicial)	2	22 Ms. Rachna Gupta Member(Judicial)	Nil
9 Ms. Sulekha Beevi C.S., Member(Judicial)	3	23 Mr.Sanjiv Srivastava Member (Technical)	7
10 Shri S.S. Garg, Member (Judicial)	Nil	24 Dr. Suvendu Kumar Pati, Member(Judicial)	1
11 Sh. P. K. Choudhary, Member (Judicial)	4	25 Mr. P. Anjani Kumar, Member(Technical)	9
12 Sh. Raju,Member(Technical)	Nil		
13 Sh. C.J. Mathews,Member(Technical)	1		
14 Sh. V. Padmanabhan, Member(Technical)	5		

TRANSFER TO OTHER BENCHES						DISPOSAL							CLOSING BALANCE						
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
64	0	5	0	69	0	66	13	67	0	0	146	3	1199	223	2988	0	9	4419	2
4	0	0	0	4	0	154	121	96	0	0	371	0	5098	4510	4141	0	0	13749	0
0	0	0	0	0	0	44	26	50	0	0	120	27	3992	2026	3689	0	0	9707	849
0	0	0	0	0	0	103	14	170	0	0	287	0	3102	2487	5330	2	0	10921	0
0	0	0	0	0	0	68	17	108	0	0	193	0	2669	1506	5597	0	0	9772	11
0	0	0	0	0	0	271	22	123	0	0	416	0	5774	2348	3849	0	0	11971	6
2	0	2	0	4	0	122	11	75	0	0	208	2	1204	292	1528	0	0	3024	5
0	0	1	0	1	0	145	11	27	0	0	183	0	2928	464	2349	0	0	5741	0
0	0	0	0	0	0	50	31	80	0	0	161	0	1636	687	3249	0	0	5572	15
70	0	8	0	78	0	1023	266	796	0	0	2085	32	27602	14543	32720	2	9	74876	888

  
 (Mohinder Singh)  
 Deputy Registrar,



**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66  
Disposal and Institution for the month of October ,2018**

Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency
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DELHI	4213	352	146	4419
MUMBAI	13677	443	371	13749
KOLKATA	9581	246	120	9707
CHENNAI	11061	147	287	10921
BANGALORE	9803	162	193	9772
AHMEDABAD	12163	224	416	11971
ALLAHABAD	3139	93	208	3024
CHANDIGARH	5770	154	183	5741
HYDERABAD	5626	107	161	5572
TOTAL	75033	1928	2085	74876